

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No1385/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Ericsson India Private Limited
V/s.
Reliance Infratel Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. U.K. Chaudhary, <i>in</i> Advocate.		
2	Mr. Abhishek Kale		
3	Mr. Deepak Deshmukh		
4	Mr. Jahan Chokshi		
5	1/b. Naik Naik & Co.		
6	for Respondent		



7	Mr. Anil Kher		
8	Mrs. Nikita Shah		
9	for operational		
10	creditor instructed		
11	by Ashwin Anhad		
12	& Associates		



ORDER

CP No.1385/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)